

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

ORDER

In partial modification to this office earlier Order No.779/16498-16615/Committee/Gaz./PDJ West/2025 dated 03.06.2025, I hereby depute following Judicial Officers in West District to look after the work of the Branches as mentioned against their respective names as 'Officer Incharge' and 'Link Officer Incharge', with immediate effect :-

S.N o.	Name of the Judicial Officer	Officer Incharge
1	Sh. Ajay Gupta District Judge (Commercial Court)-05	Judicial Branch, West District
	Sh. Arvind Bansal District Judge-05 (Link)	
2	Sh. Vijay Kumar Dahiya Principal Judge, Family Court	Controlling Officer, Accounts  (Under rule 13 (3) of Delegation of Financial Powers Rules 1978)
	Sh. Naresh Kumar Malhotra DJ (Commercial Court)-06 (Link)	
3	Sh. Ashutosh Kumar District Judge, (Commercial Court)-01	Leave sanctioning authority including Earned leave & Medical leave of DHJS & DJS (West)
	Sh. Saurabh Kulshreshtha Additional Sessions Judge-03 (Link)	
4	Ms. Saumya Chauhan Additional Sessions Judge (FTC)-02	Leave sanctioning authority of ministerial staff of West District
	Ms. Shefali Barnala Tandon Additional Sessions Judge-05 (Link)	
5	Sh. Saurabh Kulshreshtha Additional Sessions Judge-03	Administration Branch, West District
	Sh. Satvir Singh Lamba Spl. Judge, NDPS Act (Link)	
6	Sh. Raghubir Singh District Judge (Commercial Court)-03	First Appellate Authority (RTI), West District, THC  [In pursuance of the provision of Sub-Section (1) & (2) of Section 19 of the Right to Information Act, 2005 (22 of 2005)]
	Sh. Vijay Shankar Additional Sessions Judge-04 (Link)	
7	Sh. Ajay Gupta DJ (Commercial Court)-05	General Branch, West District
	Sh. Arvind Bansal District Judge-05 (Link)	
8	Sh. Naresh Kumar Malhotra DJ (Commercial Court)-06	Vigilance Branch, West District
	Ms. Shefali Barnala Tandon Additional Sessions Judge-05 (Link)	
9	Sh. Sanjeev Aggarwal District Judge (Commercial Court)-04	Filing & Bail Section, West, THC, Delhi.
	Sh. Sachin Jain, ASJ-07 (POCSO) (Link)	

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S.N o.	Name of the Judicial Officer	Officer Incharge
10	Sh. Naresh Kumar Malhotra DJ (Commercial Court)-06	Litigation Branch, West District [Judicial Officers are also nominated as Officer responsible to ensure that replies to notice u/s 80 C.P.C. or similar provision are sent within the period stipulated in a particular legislation as per direction of the Hon'ble Supreme Court in its judgment dated 02.08.2005 in Salem Advocate Bar Association Vs. Union of India.]
	Sh. Shiv Kumar, District Judge-02 (Link)	
11	Ms. Shefali Barnala Tandon, Additional Sessions Judge-05	Head of Office, Accounts
	Ms. Aditi Garg, ASJ-06 (POCSO) (Link)	
12	Sh. Anil Chandhel District Judge-04	Nodal Officer-cum-Transparency Officer, West District, THC [In pursuance to guidelines issued by the Central Information Commission vide notification No.CIC/AT/D/10/000111 dated 15.11.2010 and 09.12.2010 U/s 19 (8)(a) of RTI Act, 2005 and in order to streamline the maintaining of public record, in exercise of powers under rule 19 of the Delhi District Court (RTI Rules, 2005)]
13	The Administrative Civil Judge (for administrative work only)	Care Taking Branch, West District
	SCJ-cum-RC (Link)	
14	The Administrative Civil Judge Link SCJ-cum-RC (Link) Next senior most Judicial Officer available.	To look after the work of Administrative Civil Judge, West District, in respect of assigning of 'Warrant of Attachment', 'Warrant of Possession' and other work to bailiffs.
15	The Chief Metropolitan Magistrate (Assisted by CMM Office (West) as per Order No.375/3676-7444/Admn./ Protocol/West/2023 dated 07.03.2023.	Protocol Branch

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

(DR. ADITI CHOUDHARY)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI

No. 1261/25130-25249 /Committee/Gaz./PDJ West/2025 Dated, Delhi the 17/9/25

Copy forwarded to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi
3. The Principal District & Sessions Judges, North, North-East, East, Shahdara, West, New Delhi, South-East, South-West & South District, Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi
5. The Public Information Officer, West District, Tis Hazari Courts, Delhi.
6. All the Branches of West District, Tis Hazari Courts, Delhi.
7. The PRO, Tis Hazari Courts, Delhi.
8. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. The Reader to the undersigned.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on LAYERS.
13. For uploading on centralized website through LAYERS.

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI